

### Non-Utilisation of World Bank Loan

739. SHRI BALASAHEB VIKHE PATIL : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that the Railways have failed to utilise the \$ 145 million World Bank loan which was negotiated in 1982 ;

(b) how much of this loan could be utilised and the quantum not utilised with reasons therefor ;

(c) whether because of non-utilisation the Government have to pay the administrative cost which is continuing since 1982 ; and

(d) if so, whether Government propose to re-negotiate the loan with this World Bank and ensure that the freshly negotiated loan agreement do not become ineffective as the 1982 agreement ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) to (d). A statement is given below.

#### Statement

(a) and (b) The amount of 145 \$ million is a part of a loan/credit for \$ 400 million negotiated with the World Bank in 1982.

This amount is meant to cover procurement of components for high capacity wagons.

Till October 31, 1985, an amount of \$ 2.5 million has been utilised.

Utilisation was slow so far. due to difficulties in finalisation of the specifications for bogies for wagons on account of complex technical factors involved.

(c) Commitments charges @ 1/2% per annum are payable on the credit amount and @ 3/4% per annum on loan amount.

(d) Alternative ways to fully utilise the credit/loan amount are being explored in consultation with the World Bank.

#### Revenue Earning by Air India

740. SHRI BALASAHEB VIKHE PATIL :

SHRI SRIBALLAV PANIGRAHI:

Will the Minister of TRANSPORT be pleased to state :

(a) whether Air India is losing on Indo-UK and Indo-USA route ;

(b) whether the general revenue earning by Air India is showing a steady decline ;

(c) if so, whether an indepth study has been conducted to find out remedies to improve the present situation and

(d) if so, details of the action proposed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) These routes have been generating surpluses over cash costs and thus contributing substantially to overheads but profitability is to be evaluated by the total results. In the case of these routes, due to high overheads, there are net losses.

(b) No, Sir. The total revenue earnings of Air India has shown a steady increase over the years.

(c) and (d) The performance of individual routes on the systems network of Air India is being closely monitored and corrective measures are taken from time to time to improve revenue earnings.

#### Recommendation of Transport Development Council

741. SHRI BALASAHEB VIKHE PATIL :

SHRI SATYENDRA NARAYAN SINHA :

SHRI V.S. VIJAYARAGHAVAN :

SHRI AKHTAR HASAN :

SHRIMATI JAYANTI PATNAIK:

Will the Minister of TRANSPORT be pleased to state :

(a) whether the Transport Development Council met in Delhi in October, 1985 ;

(b) whether the Council has suggested abolition of national permits for trucks ;

(c) if so, its likely impact on high rated traffic at present carried by railways ;

(d) whether the cost-effectiveness of road and rail transport had been compared before taking this decision ;

(e) the details of the other recommendation of the Council ;

(f) whether government have considered them ; and

(g) if so, the recommendation accepted for implementation ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) :** (a) Yes, Sir.

(b) to (d) The Council has recommended the abolition of quota restriction on the national permits for public carriers. It is held that, on assessment of all relevant factors, such a step is not likely to have any appreciable impact on the high-rated traffic at present carried by Railways. Cost effectiveness for rail and road transport would remain the same as at present. Abolition of quota system would only check the malpractices.

(e) The other recommendations made by the TDC. include levy of composite fee in lieu of taxes payable by the permit holder at the rate of Rs. 2000/- for each plying State and Rs. 1000/- for U.T. per year, besides Home State Taxes, an increase by 50% in the number of all India Tourist Permits for Taxi-cabs over the existing levels ; constitution of a small Committee of Transport Minister of some States to go into various aspects of the all-India Tourist Permits for buses ; adoption of guidelines for allocation of all India Tourist Permits on the basis of population and highway kilometerage.

(f) and (g) Necessary steps for processing and further implementation have been initiated.

#### **Open University and Model Schools**

**742. DR. PHULRENU GUHA :** Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) when the open university will start functioning and where ; and

(b) how many model schools will be started by 1985-86 ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) :** (a) The Indira Gandhi

National Open University has started functioning in Delhi. However, it will take some time before the university can initiate its academic programmes for which considerable preparatory work has to be done.

(b) During 1985-86, 2 experimental model schools are proposed to be opened, subject to infrastructural arrangements being completed in time.

#### **Maintenance of National Monuments**

**743. SHRI AMAR ROYPRADHAN :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have made any provision in the Seventh Plan for the safety, upkeep and maintenance of the national monuments ; and

(b) if so, the funds allocated for the purpose and, if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) :** (a) Yes, Sir.

(b) Provision of Rs. 17.75 crores has been made under Plan for this purpose.

#### **Agreement to Allow Emirate Airlines to Operate on Dubai-Delhi-Bombay Route**

**744. SHRI SATYENDRA NARAYAN SINHA :** Will the Minister of TRANSPORT be pleased to state :

(a) whether India has signed an agreement with any Gulf country to allow Emirates Airlines to operate on the Dubai-Delhi-Bombay route ;

(b) if so, whether the operation of an additional airline on this route would effect Air India's Gulf traffic ; and

(c) if so, how does Air India hope to break even in the current financial year in which its profits are expected to fall very sharply ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) :** (a) Yes, Sir. The Government of India have signed an agreement with the Government of United